

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/151(KB)2019
MA(COMPANIES ACT)/22(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	FRONTIER WAREHOUSING PVT LTD & ANR
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Counsel/ Authorised Representative appeared through physically/Video Conference:

None

ORDER

1. None appears for the parties.
2. List the matter on **03/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**